

Shrimati Renu Chakravartty: Sir, question No. 1980 may be answered.

Mr. Speaker: Are there any other Members present who were not present when their questions were called?

Shri Kajrolkar: Question No. 1963, Sir.

Mr. Speaker: I will take up Question No. 1980 after 1963.

Jhansi Workshop

*1963. { **Shri Kajrolkar:**
Shri D. C. Sharma:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a "Self-Improvement Trust" has been set up by Railway workers in the Jhansi Workshop of the Central Railway;

(b) whether it has been sponsored by Government;

(c) if not, whether it has received recognition or encouragement from Government;

(d) whether any tangible results have been shown in the direction of greater efficiency, morale, etc. by the members of the Trust; and

(e) if so, the steps Government propose to take to sponsor or encourage such Trusts in all departments of all the Railways?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) Yes.

(b) Yes.

(c) Do not arise.

(d) and (e). In May 1956, the Railway Administrations were advised by the Railway Board to organise "Self-Improvement Trust" in Workshops, Running Sheds and C&W Depots. It is too early to report on results. The question of introducing such a scheme in other departments on Railways will be considered after experience has been gained with the present scheme.

Shri Kajrolkar: Do these 'Trusts' receive any financial aid from Government?

Shri Shah Nawaz Khan: No great financial aid is required for starting this scheme. It will be initiated in the existing railway workshops and running sheds and I do not think any very great expenditure is involved. In case there is, the General Managers of the Railways concerned are empowered to meet that expenditure.

बिजुरी-बरवाडीह लाइन

*१९६४. **श्री जांगड़े:** क्या रेलवे मंत्री दिनांक १८ मई, १९५६ के तारांकित प्रश्न संख्या २३५६ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या बिजुरी-बरवाडीह रेलवे लाइन द्वितीय पंच वर्षीय योजना काल में ही तैयार की जायेंगी; और

(ख) उक्त रेलवे लाइन पर १५४ लाख रुपये के व्यय के इन रेल-कार्यों का द्वितीय पंच वर्षीय योजना में क्या उपयोग होगा ?

रेलवे तथा परिवहन मंत्री के सभा सचिव (श्री शाहनवाज खां) : (क) जी, नहीं। दूसरी पंच वर्षीय योजना में सिर्फ बिजुरी से करौंजी के बीच लाइन बनाने का विचार है।

(ख) इस योजना के सिर्फ बरवाडीह-सरनाडीह सेक्शन पर काम हुआ था। इसे इस्तेमाल में लाने का अभी कोई विचार नहीं है।

श्री जांगड़े: क्या मैं जान सकता हूँ कि बिजुरी-बरवाडीह लाइन पर द्वितीय पंच वर्षीय योजना काल में १५४ लाख रुपये खर्च होने हैं, तो क्या सरकार के पास ऐसी कोई योजना है कि जो अभी बिजुरी से झिलमिली विश्रामपुर को रेलवे लाइन जाती है उससे इसका सम्पर्क स्थापित किया जायगा ?

रेलवे तथा परिवहन मंत्री (श्री लाल बहादुर शास्त्री) : माननीय सदस्य को इसका इतिहास पूरी तरह मालूम है और वे जानते हैं कि यह लाइन पुराने जमाने में बनी थी और काम जिधर से शुरू करना चाहिये था उसकी उलटी तरफ से शुरू किया गया, इसलिये बड़ी कठिनाई हो रही है कि हम उसका ठीक इस्तेमाल कैसे करें लेकिन यह बिजुरी से तगनी तक लाइन बन सके, दूसरे पंचसाला प्लान में हम आगे विचार करेंगे कि इस हिस्से को बरवाडीह, सरनाडीह से जोड़ सकते हैं या नहीं।

श्री जांगडे : क्या यह सत्य नहीं है कि पूर्वी रेलवे का जब विभागीकरण किया गया था तो प्रथम अगस्त को रेलवे मंत्रालय ने या पूर्वी रेलवे ने एक पत्रिका निकाली थी जिस में कि यह स्पष्ट कहा था कि द्वितीय पंच वर्षीय योजना काल में बिजुरी बरवाडीह लाइन पर जो बिजली और ट्रैफिक बढ़ गया है वह उस से कम किया जा सकता है ?

श्री सत्य बहादुर झास्त्री : यह एक बहुत बड़े खर्च का प्रोजेक्ट है और इस में बहुत ज्यादा रुपया लगेगा। दूसरे यह कि इस इलाके के कोयले की अपेक्षा दूसरे इलाकों से हमें अधिक अच्छा कोयला मिल रहा है और चूकि माननीय सदस्य जिस इलाके से आते हैं वहां का कोयला कमजोर है इसलिये उस का इंतजार करना पड़ेगा।

Labour Situation in Barbil Mine Area

* 1980. Shrimati Renu Chakravarty (on behalf of Shri Deogam): Will the Minister of Labour be pleased to state:

(a) whether it is a fact that there has been repeated labour trouble in the mining areas of Barbil and Bara-Jamda;

(b) the reasons of the trouble and the persons responsible for it; and

(c) the steps taken to stop recurrence of the same and to ensure smooth running of the mining in distires ?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) An agreement was arrived at on 31-12-1955 between the Keonjhar Mines and Forest Workers' Union and the Orissa Mineral Development Company, Barbil, in regard to certain matters which were in dispute such as re-instatement of suspended workers, payment of overtime, supply of tubs and the like. One of the conditions of agreement was that both parties would have recourse to constitutional methods before resorting to direct action. On 20-4-1956, the workers went on strike without notice and thereupon the management declared a lockout. There have been breaches of law and order. I believe some of these cases would be *sub-judice* and it would, therefore, not be right for me to express an opinion as to who are the persons responsible for the trouble.

(c) Officers of our Conciliation Machinery visited the area but at present there is no favourable atmosphere for conciliation.

Shrimati Renu Chakravarty: In view of the fact that this is an area where the living conditions are very bad and large numbers of the workers are Adivasis and in view of the fact that the workers have approached the Central Labour Officer for conciliation proceedings of a tripartite nature, may I know whether the Government proposes to intervene and whether a tripartite conference will be called so that the matter may be settled in a satisfactory manner ?

Shri Abid Ali: Still we have not been able to find out what is the nature of the dispute in this particular matter. Some people who are misleading the workers want to fight a political battle in another field and that is very much the reason.

After the workers have come to an agreement amicably and voluntarily with the employers, they have no business to strike and there is no purpose at all except political.

Shrimati Renu Chakravarty: The details of the labour disputes have been submitted three weeks ago to the Central Labour Commissioner. May I know whether the Government have seen it and whether they propose to look into it sympathetically and try to resolve the matter.

Shri Abid Ali: We have all sympathies for the workers themselves, but so long as they are under wrong influence, and undesirable people are influencing them, there is no atmosphere for conciliation, and if the persons concerned change their mood, certainly we shall be very glad to be helpful to the workers...

Mr. Speaker: The question hour was long over.

Dr. Rama Rao: Just now the hon. Minister stated that the cases are *sub judice* and they should not be opened here. Later to Shrimati Renu Chakravarty's question he answered that the workers wanted to fight a political battle in this field. Is it proper for him to say so ?

Mr. Speaker: The hon. Member need not have put this question at all. As soon as the hon. Minister said that these are matters *sub judice*, the hon. Member should have stopped, but, instead of doing so, wanted further details from the Minister, who has now given details.

Shri Sadhan Gupta: What was asked was whether the Government would be helpful—nothing about the details.

Mr. Speaker: They have said that they cannot be helpful so long as other parties have taken charge of it and there is no atmosphere for it. That is what the hon. Minister says. What can I do,